is virtually an ultimatum and a threat of war, does Government propose to recall our contingent of troops serving with the UNEF, the United Nations Emergency Force, in the Gaza Strip, and, if not, what is the reason?

Mr. Speaker: Here the question is about Congo.

Shri Hari Vishnu Kamath: On a previous occasion, when there was a question on Congo, supplementary questions on Gaza were allowed, because it is inter-related—troops serving abroad, troops serving outside India. I think it should be allowed.

Mr. Speaker: If the Minister is prepared to answer, I have no objection.

Shri Dinesh Singh: I had given the indication about the troops in the Congo.

Mr. Speaker: He is asking about Gaza. If the Minister is in a position to give the reply he may do so; otherwise it is not directly connected with the present question. The hon. Member is asking if other forces at other places are also being requisitioned back.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): We would like to withdraw all our troops. But we do not wish to upset the arrangements made by the United Nations or by friendly countries. We are getting a great deal of help from friendly countries. We do not wish to put them in difficulty in regard to this matter. But, as has been stated. the United Secretary-General has told us that he will try to accommodate us as soon as possible.

Shri Ranga: The same answer was given to us by the Prime Minister last time. There does not seem to have been any progress at all. It was said that they would ask the Secretary-General. That is all.

Shri Jawaharlal Nehru: I think we have gone a little further. At that

time what I said was that the matter had been referred to the Secretary-General. We have now had an answer from him saying that he will try to accommodate us as soon as possible.

Shri Hem Barua: In view of the fact that the U.K. and U.S. political circles have seen to the release of our troops from the Indo-Pakistan border—as they have suggested some understanding with Pakistan of late—may I know whether Government propose to exert influence, if necessary, through these political sources, that is the U.K. and U.S. political sources, on the U.N. to release us from this commitment, namely with regard to these troops?

Mr. Speaker: But that answer has been given that the Secretary-General is making arrangements and as soon as....

Shri Hem Barua: I say that some influence might be exerted on the U.N. through these political circles, the U.S. and U.K. political circles, if necessary.

Mr. Speaker: Where is the need for a political pressure or influence when directly they have approached the Secretary-General and he has assured that he is making arrangements?

Next Short Notice Question.

Peking Radio Broadcasts

S.N.Q 14. Shri Hari Vishnu
Kamath:
Shri Hem Barua:
Shri Yashpal Singh:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether efficient arrangements have been made for the monitoring of Peking Radio Broadcasts;
- (b) whether it is a fact that Hindi news bulletins broadcast by Peking Radio are read by an Indian; and
- (c) if so, whether that person's identity has been established?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):
(a) Yes. Sir.

- (b) One of the newsreaders in Hindi may be an Indian but we have no knowledge about this.
 - (c) Does not arise.

Shri Hari Vishnu Kamath: Has the monitoring of Peking Radio broadcasts disclosed the rather unpleasant fact that very often news of events of political importance in India, inside India, are first heard on the Peking Radio before they are broadcast by the All India Radio, and if so, have any attempts been made to unearth secret transmitters, if any, in the possession either of Chinese nationals here, or their foreign allies or their Indian agents in India?

Dr. B. Gopala Reddi: It is a question to be addressed to the Home Ministry. We are monitoring the Peking Radio Broadcasts all right. How messages are broadcast from India to Peking is a different matter.

Shri Hari Vishnu Kamath: He has not followed the question.

Mr. Speaker: He has followed it all right, but he says that it would be for the Home Ministry to give this news

Shri Hari Vishnu Kamath: The first part of the question relates to monitoring. Is it a fact that events of political importance in India, what is happening, speeches, meetings etc. are first broadcast by the Peking Radio before the All India Radio broadcasts them? Does he know that?

Shri Ranga: Is it not true?

Dr. B. Gopala Reddi: All the monitored broadcasts are placed in the Parliament library.

Shri Ranga: That is not at all the point.

Mr. Speaker: The question is whether the monitoring of these broadcasts has brought to the notice of the

hon. Minister the fact that political developments of events that happen here are first broadcast by their news agency before our news agency broadcasts them.

Dr. B. Gopala Reddi: I do not know. I was hearing from some hon. Members that it is so, but I have no personal knowledge.

Shri Hari Vishnu Kamath: Arising from part (b) of the question....

Some Hon, Members rose-

Mr. Speaker: Order. order. All Members cannot speak simultaneously.

Shri Bade: But the reply is very strange.

Shri Hari Vishnu Kamath: Arising from part (b) of the question, to which he replied "It may be an Indian"-that is how I heard himhas the Government's attention been drawn to a report in a well-known magazine called Time to the effect that the person who reads the Hindi News Bulletin of Peking Radio is an Indian woman (Shri Hem Barua: A young woman) and, if so, has Government information in its possession as . to whether there are Indian nationals, or at present even Indian prisoners of war, working for in the Chinese Information and Broadcasting Services and, if so, has Government made any attempt to establish their identity through our Embassy in Peking?

Dr. B. Gopala Reddi: No, Sir, we have no information at all. Generally a man and a woman broadcast from Peking; they do not announce their names as we do in the AIR.

Shri Hari Vishnu Kamath: We have our Embassy there.

Dr. B. Gopala Reddi: We have no means of verifying whether a particular individual is doing it. It may be an Indian,

Shri Ranga: Our Embassy is there; our Ambassador is there.

Shri Hari Vishnu Kamath: What is our Embassy doing? If they cannot find this out, what are they doing? Sir, you must come to our rescue. We are not able to get any clear answer.

Mr. Speaker: I am always at his command, but he should realise that it is only information that he can elicit; he cannot enter into arguments. Here he can get information. He puts a question and an answer is given of whatever is available with the Minister. How can I force the Minister to give something more when he does not possess it?

Shri Hari Vishnu Kamath: Prime Minister is also here. He can enlighten the House.

Shri Hem Barua: Before I put the question, I want to know one thing.

Mr. Speaker: I want him to put his question.

Shri Hem Barua: The hon. Minister has stated that he does not know whether she is an Indian or not But may I draw the attention of the hon. Minister to a newspaper report that she is a convent-educated to her according so, may I know whether Government propose to enquire about it?

Shri Ranga: That is the point. Let them do it at least now.

Mr. Speaker: There is a suggestion that the Government should enquiries about that.

An Hon. Member: Through our Embassy there.

Dr. B. Gopala Reddi: We will look into the matter.

Shri Hem Barua: It is a very serious matter. Our army sources describe this girl as the 'Yellow peril' and, at the same time, mention......

Mr. Speaker: Order, order. He wants the Government to enquire into it and the hon. Minister says that he will make an enquiry.

Shri Hem Barua: He does not say so categorically. I would like him to say that in your words, namely, that he would do it. He has given some sort of a shaky answer.

Mr. Speaker: He was saying that.

भी यशपाल सिंह : जिस तरह से हमारे हजारों स्टार्ड क्वेश्चन श्रीर शार्ट नोटिस क्वेश्चन रिजेक्ट कर दिये जाते हैं. अच्छा होता यह भी रिजेक्ट कर दिया जाता जबकि हम को इस की पूरी इत्तला नहीं दी जा रही है।

श्रद्धक महोदय ग्रब ग्राप सवाल कीजिये।

श्री यशपाल सिंह : मेरा सवाल यह है कि जो महोदय या महोदया वहां से बाडकास्ट करते हैं या करती हैं, वह यहां से पासपोर्ट ले कर गये हैं हमारी गवर्नमेंट से या कि बगैर पासपोर्ट के ?

ग्र**घ्यक्ष महोदय** : ग्रभी तो यह इस्टैब्लिश भी नहीं हम्रा कि वह हैं कौन।

Shri S. M. Banerjee: May I know whether the hon. Minister's attention has been drawn to a statement issued by Shrimati Lakshmi Menon, she was in Colombo, that all broadcasts of the All India Radio are being jammed by the Chinese? If so, what steps have been taken by us to see that our news broadcasts are properly heard there?

Mr. Speaker: That is quite a different thing.

श्री प्रकाश वीर शास्त्री: क्या में जान सकता हूं कि सूचना मंत्री का ध्यान समाचार पत्रों में प्रकाशित इन समाचारों की श्रोर गया है कि जिन में गृह मंत्री श्री लाल बहादर शास्त्री ने भ्रपने देश की जनता से भ्रनरोध किया है कि जहां तक सम्भव हो वह पीकिंग रेडियो न सुना करे ? यदि हां, तो क्या इस सम्बन्ध में सूचना मंत्रालय की ग्रीर से कोई कदम उठाये जाने का विचार किया जा रहा है ?

Dr. B. Gopala Reddi: We have examined the possibility of jamming, but it has wide repercussions. They will jam us also.

Shri Ranga: They have done it.

Dr. B. Gopala Reddi: We cannot do it alone. They have very powerful transmitters also.

Shri Bhanu Prakash Singh: The hon. Minister has just now stated that he has no personal knowledge about Peking Radio and that he has heard it from other hon. Members. This point has been brought to the notice of the House many times. What was the Government doing all these days? Why has the Government not made any enquiry about it?

Dr. B. Gopala Reddi: I do not accept the statement.

Shri Hem Barua: There is a lack of seriousness.

Shri Bhanu Prakash Singh: I could not follow what he said.

Mr. Speaker: He was not soliciting any information at all.

Shri Bhanu Prakash Singh: What is the Government doing?

Mr. Speaker: That answer, namely, what the Government is doing, has been given. He is not asking for definite information. The hon. Minister has said what Government has been doing already.

Shri Bhanu Prakash Singh: No; he said that he had no personal knowledge.

Mr. Speaker: Then a question was asked whether they would make enquiries and he said that they would. What else is wanted?

श्री राम सेयक यादय : गृह मंत्री महोदय ने यह कहा था कि पीकिंग रेडियो न मुना जाये, तो क्या सूचना मंत्रालय इस तरह की कोई व्यवस्था कर रहा है कि लोग पीकिंग रेडियो न सुन सकें ?

मध्यक्ष प्रहोत्यं : इस का जवाब तो उन्हों ने दे दिया है ।

Shri Hem Barua: In view of the fact that Peking Radio broadcasts are not only slanderous but are a sort of a booby trap for the unwary, may I know whether Government, that is, the Information and Broadcasting Ministry, proposed to the Home Ministry to see that the hearing of Peking Radio broadcasts is made an offence under the law?

Mr. Speaker: That is a suggestion for action. Next question.

Shri Hari Vishnu Kamath: On a point of order, Sir, under Rule 43, you have admitted the question. When the Minister answers the question, if he has no information, he should say, "I have no information." He cannot say, "may be an Indian". What is the meaning of may be an Indian"? Either he must say, I have no information, the Government will collect the information and lay it on the Table of the House. That is the usual practice. Today he has said, "may be an Indian". "May be" is no answer. Either he is an Indian or the Government has no information.

Mr. Speaker: From the questions also that have been put by hon. Members, the only thing that they could allege was that some newspaper reports have appeared and believe that she is an Indian. (Interruption by Shni Hari Vishnu Kamath) I am coming. Probably, Members also infer from listening to voice that she is an Indian. Government cannot simply by voice or newspaper reports definitely that she is an Indian lady of such an age as the Members allege. That information, the ernment, cannot with responsibility

Shri Hem Barua: Government has its usual channels.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal² Nehru): You have already what I proposed to say. We shall, of course, make further enquiries and try to find out. It is not particularly easy to enquire into a particular announcer's name or parentage nationality in China. We shall try to do that. The fact is, from listening to the voice, it appears that-I have not listened to it; I am told-

Shri Hem Barua: It is a voice.

Shri Jawaharlal Nehru: I do not know. Anyhow, it appears that it is a person who knows Hindi fairly well. From that, the inference may be drawn that it is an Indian or possibly a Chinese woman who has lived in India and who has learnt enough of the language.

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): May be a woman Pakistan.

Shri Jawaharlal Nehru: May that either. We shall try to find out in so far as we can.

Shri Hari Vishnu Kamath: By your leave, with regard to your ruling, it is true that reference came to be made to the press report in a supplementary question. The original question was, "whether it is a fact that Hindi news bulletins broadcast by Peking Radio are read by an Indian". There was no reference to press report. Therefore, he should say whether it is a fact or not. 'May be' is no answer.

Mr. Speaker: That is no answer? The Minister says, he may be an Indian. He is not definite. He cannot deny it, he cannot affirm it. Is that not an answer? I am surprised.

Shri Hari Vishnu Kamath: He should have said in the main answer, Government will get the necessary

information as the Prime Minister has said. The Prime Minister been kind enough to tell the House that the Government will make further enquiries. Along with that, will the Government also enquire whether prisoners of war are used for broadcasting or whether they also use other Indian nationals there?

Mr. Speaker: When enquiries are made, whatever information is available would be collected.

Shri Hem Barua: May I know whether the Government has direct knowledge.....

Mr. Speaker: I had called the next question. At that stage, Shri Kamath wanted to raise a point of order. That has been disposed of. I must go further now. Next question.

सैनिक ग्रस्पतालों में जरुमी श्रौर धायल जवान

- S. N. Q. १४. श्री गुलशन : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :
- (क) सीमा पर चीनियों के साथ हाल में हुई मुठभेडों के फलस्वरूप कितने जख्मी ग्रीर घायल जवान इस समय विभिन्न ग्रस्प-तालों में पड़े हैं:
- (ख) क्या उन के निकट सम्बन्धियों को सुचित कर दिया गया है या नहीं ; ग्रीर
- (ग) यदि नहीं, तो इस के क्या कारण

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री द० रा० चावन) : (क) दिनांक ६ दिसम्बर, १६६२ तक ४३७ ।

(खा) तथा (ग) वर्तमान नियमों के ग्रन्तर्गत सैनिक ग्रस्पताल रिकर्ड ग्राफिसों। युनिटों के द्वारा निकट सम्बन्धियों को केवल उस दशा में सूचना देते हैं जबकि